

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA**

**UNSTARRED QUESTION NO. † 781  
TO BE ANSWERED ON FRIDAY, THE 7<sup>TH</sup> FEBRUARY, 2025**

**PIL IN COURTS**

**†781. SHRI HANUMAN BENIWAL:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

**(a) the total number of cases pending for more than ten years in the Rajasthan High Court and the Supreme Court and the details of such pending cases, category-wise;**

**(b) the number and the details of PIL cases in which decisions were given by the Rajasthan High Court and the Supreme Court and the respective Governments committed contempt of court in respect of such decisions during the last five years; and**

**(c) whether the Government intends to take any concrete steps to ensure timely compliance of the decisions given by the courts in PIL and to prevent contempt thereof, if so, the time line in this regard, if not, the reasons therefor ?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS;**

**(SHRI ARJUN RAM MEGHWAL)**

**(a) to (c):** As per the information provided by the High Court of Rajasthan, as on 31.12.2024, the number of cases pending for more than ten years is 1,19,906. The details of such pending cases (category wise) are at *Annexure*. As per information provided by the Supreme Court of India, the total number of cases pending for more than ten years in the Supreme Court of India is 7178 as on 04.02.2025, out of which 5990 are Civil Cases and 1188 are Criminal Cases.

As per the information received from Supreme Court of India and Rajasthan High Court, the details in respect of PIL cases in which decisions were given by the

above mentioned courts and the respective Governments, which committed contempt of court during the last five years are not maintained.

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**STATEMENT REFERRED TO IN REPLY TO PART (A) OF LOK SABHA  
UNSTARRED QUESTION NO. †781 FOR ANSWER ON 07.02.2025  
REGARDING 'PIL IN COURTS'.**

**CATEGORY-WISE PENDING CASES FOR MORE THAN TEN YEARS AS ON 31.12.2024 / 01.01.2025**

S.No.	KINDS OF CASES	TOTAL
	<b>MAIN CASES-CIVIL SIDE</b>	
1	CIVIL FIRST APPEAL	12343
2	CIVIL SECOND APPEAL	3778
3	EXE.FIRST APPEAL	58
4	EXE.SECOND APPEAL	8
5	CIVIL MISC.APPEAL	19027
6	CIVIL REVISION	22
7	CIVIL REVIEW	199
8	CUSTOM APPEAL	0
9	INCOME TAX REFERENCE	3
10	OTHER TAX REFERENCE	3
11	TAX CASES	0
12	EXCISE ACT REF.	0
13	INCOME TAX APPEAL	134
14	WEALTH TAX APPEAL	0
15	SALES TAX REVISIONS	567
16	TESTAMENTARY CASES	0
17	COMPANY PETITION	10
18	COMPANY APPEAL	6
19	COMPANY APPLICATIONS	26
20	COMPANY EXE. PETITION	0
21	COMPANY SUIT	2
22	CIVIL TRANSFER APPLICATION	0
23	COMPANY LIQUIDATION	39
24	ELECTION PETITION	0
25	SPECIAL APPEAL(CIVIL)	6
26	SPECIAL APPEAL(WRIT)	319
27	CIVIL CONTEMPT PETITION	174
28	CIVIL WRIT	39269
29	OTHER ORIGINAL SUITS	0
30	CENTRAL EXCISE APPEAL	25
31	RECRIMINATION PETITION	0
32	CROSS OBJECTION	939
33	CIVIL REFERENCE	0
34	CIVIL MISC. APPLICATIONS ( WAKF TRIBUNAL)	7
	<b>TOTAL(A)</b>	<b>76964</b>
	<b>MAIN CASES-CRIMINAL SIDE</b>	
1	MURDER REFERENCE	0
2	CRIMINAL APPEAL	27954
3	CRIMINAL REVISION	7071

4	CRL.MISC.PET. U/S 482 CR. P.C.	841
5	CRL.MISC.BAIL U/S438&439CR.P.C.	0
6	CRIMINAL CONTEMPT PETITION	12
7	CRIMINAL REFERENCE	0
8	HABEAS CORPUS	0
9	CRIMINAL LEAVE TO APPEAL	46
10	CRIMINALWRITS	13
11	CRIMINAL ORIGINAL	0
12	CRIMINAL REVIEW	0
	<b>TOTAL(B)</b>	<b>35937</b>
	<b>TOTAL(A+B)</b>	<b>112901</b>

Contd/-

**CATEGORY-WISE PENDENCY CASES FOR MORE THAN TEN YEARS AS ON 31.12.2024 / 01.01.2025**

<b>KINDS OF CASES</b>	<b>TOTAL</b>
<b><u>MISC.CASES-CRIMINALSIDE</u></b>	
<b>CRIMINAL MISC.APPLN.-</b>	
BAIL APPL.IN CRIMINAL APPEAL	750
BAIL APPL.& STAY IN CRIMINAL REVISION	35
BAIL APPL.& STAY IN CRIMINAL MISC. PETITION	490
BAIL APPL.& STAY IN CRIMINAL CRIMINAL TRANS PET. +CRLW	6
BAILAPPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0
BAIL APPL.& STAY IN CRIMINAL LEAVE TO APPEAL	1
CRIMINAL MISC.APPLICATION	20
<b>TOTAL(C)</b>	<b>1302</b>
CRIMINAL TRANSFERPET.	0
STAY IN HABEAS CORPUS	0
<b>TOTAL(D)</b>	<b>0</b>
<b>TOTAL (C+D)</b>	<b>1302</b>
<b>TOTAL A+B+C+D</b>	<b>114203</b>
<b><u>MISC.CASES-CIVILSIDE</u></b>	
<b><u>CIVIL INTERLOCUTORY CASES</u></b>	
STAY IN INCOME TAX APPEAL	0
STAY IN SALES TAX REV.	5
STAY IN CIVIL FIRST APPEAL	286
STAY IN CIVIL SECOND APPEAL	13
STAY IN CIVIL MISC. APPEAL	1770
STAY IN CIVIL REVISION	13
STAY IN SPL. APPEAL(CIVIL)	0
STAY IN CIVIL TRANSFER APPLICATION	0
STAY IN SPL.APPEAL(WRIT)	85
STAY IN WRITPET.	1371
STAY IN CENTRAL EXCISE APPEAL	0
STAY IN CIVIL REVIEW	0
STAY IN CIVIL MISC. APPLICATION	0
STAY IN W.T.APPEAL /CUSTA	0
STAY IN O.T. REFERENCE	1
STAY IN EXE. FIRSTAPPEAL	23
STAY IN EXE.SECOND APPEAL	5
STAY IN CIVIL CONTEMPT	0
STAY IN COMPANY CASES	0
<b>TOTAL(E)</b>	<b>3572</b>
CIVIL MISC. APPLICATION	1513
CIVIL MISC.CASE	611
EXE.MISC.APPLICATION	0
LEAVE TO APPEALTOS.C.	7
CIVIL TRANSFER APPLICATION	0
<b>TOTAL(F)</b>	<b>2131</b>
<b>TOTAL(E+F)</b>	<b>5703</b>

<b>TOTAL-MISC.(C+D+E+F)</b>	<b>7005</b>
<b>TOTAL (A+B+C+D+E+F)</b>	<b>119906</b>
Number of DBContempt Petition registered from Jan-2020 to Dec-2024 which have been filed in relation to decisions given in PIL case from Jan-2020 to Dec-2024 by Rajasthan High Court.	297

Note: - No data is maintained in Rajasthan High Court regarding the cases (PIL decisions), in which Contempt has been committed by respective Government.